## Small scale and ancillary units of Asansol-Durgapur area

584. SHRI SYED SHAHEDULLAH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the small scale and ancillary units of Asansol-Durgapur area are facing crisis due to inadequate supply of raw material and for want of adequate orders from big industries; and

(b) if so, what steps Government have taken to save these units as well as to solve the vast unemployment problem in that area?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Government are generally aware of the difficulties faced by the small scale units due to shortage of certain raw materials like steel, pig iron, aluminium, copper and copper alloys.

Information available shows that there has been a steady and appreciable increase in the orders from public sector units in this area to the Small Scale Units.

(b) Government have taken the following steps to mitigate the difficulties of the small scale industries in general arising out of raw material shortage: \_\_\_\_

(i) The distribution of raw material through the Small Industries Corporations in the State is being enlarged and streamlined.

(ii) Imports have been liberalised for actual  $user_s$  of industrial raw material.

(iii) The Canalising Agencies have been asked to import more material during the current year.

(iv) For helping the ancillary units, Committees have been set up at the Plant level, State level and Central level to monitor the distribution of scarce raw-materials through the State Small Industries Corporations and to look comprehensively into the development of ancillary units.

## Allotment of cement

585. SHRI SANGDOPAL LEP-CHA: Will the Minister of INDUS-TRY be pleased to state:

(a) what is the quantum of cement allotted to each State during the last three years; year-wise; and

(b) what is the criteria adopted for fixing allotment of cement?

THE MINISTER  $\mathbf{OF}$ STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) The States are given allocations every quarter on norms of past consumption and over-all availability of cement. A statement showing allocations of cement made to the State/Union Territories during the years 1977, 1978 and 1979 is annexed. [See Appendix CXIV, Annexure No. 561.

## Issue of caste certificates by Delhi Administration

586. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of applications for issue of caste certificate to the persons belonging to the Scheduled Castes and Scheduled Tribes have been turned down on the ground that the applicant's parents have migrated to Delhi after 1950;

(b) if so, what is the number of applications turned down in March, April and May, 1980 by each zone of Delhi Administration, zone-wise and month-wise;

(c) whether Government are aware that such applicants who are living in Delhi since birth are not eligible to have caste certificates from their home States since neither the applicants nor their parents reside in their original States or migrated to Delhi during the period from 1950 to 1965; and

(d) if so, whether Delhi Administration propose to review the applications turned down during the last three months and issue caste certificate to concerned applicants?